

IN THE NATION COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

IB-761(ND)/2018

IN THE MATTER OF:

Ms. Sony Pictures Networks India Pvt. Ltd.

.....PETITIONER

vs

M/s Ortel Communication Ltd.

.... RESPONDENT

SECTION

Under Section 9 IBC, 2016

Order delivered on 31.01.2019

Coram:

Ms. Ina Malhotra,  
Hon'ble Member (Judicial)

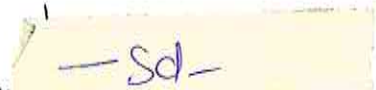
For the Applicant  
For the Respondent

: Mr. Arijit Mazumdar, Mr. Akshay, Advocate  
:

ORDER

Certificate in terms of the previous order is stated to have been filed only yesterday.

The same is not on record. Be awaited. To come up on 04.02.2019.

  
(INA MALHOTRA)  
MEMBER (JUDICIAL)

Varinder Kumar